

SECURITIES AND EXCHANGE BOARD OF INDIA  
CORRIGENDUM

CORRIGENDUM TO THE INTERIM ORDER DATED JUNE 19, 2023 BEARING REFERENCE NUMBER WTM/SM/IVD/ID9/27532/2023-24 IN THE MATTER OF MAURIA UDYOG LTD., 7NR RETAIL LTD., DARJEELING ROPEWAY COMPANY LTD., GBL INDUSTRIES LTD. AND VISHAL FABRICS LTD.

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1. SEBI passed an Interim Order cum Show Cause Notice dated June 19, 2023 bearing reference number **WTM/SM/IVD/ID9/27532/2023-24** (hereinafter referred to as "**Interim Order-cum-SCN**"), against 226 Noticees, including Mr. Arun Kumar ("**Noticee 43**" in the Interim Order-cum-SCN).
2. In the Interim Order-cum-SCN, the PAN of Mr. Arun Kumar (Noticee 43) has inadvertently been mentioned as "CJCPK8525R", instead of "CBNPK8919C".
3. It is hereby directed that the PAN of Mr. Arun Kumar (Noticee 43), as appearing in the Interim Order-cum-SCN, shall be read as "CBNPK8919C". Accordingly, all the directions issued against Noticee 43 in the Interim Order-cum-SCN, including direction of restraint, shall apply to Mr. Arun Kumar, having PAN "CBNPK8919C".
4. The Interim Order-cum-SCN shall always be read with this Corrigendum.
5. A copy of this Corrigendum shall be served on the Stock Exchanges, Depositories, RTAs, Mr. Arun Kumar (having PAN - CBNPK8919C) and Mr. Arun Kumar (having PAN - CJCPK8525R) for information and necessary action.

Place: Mumbai

Date: April 10, 2024

ASHWANI BHATIA  
WHOLE TIME MEMBER  
SECURITIES AND EXCHANGE BOARD OF INDIA

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*Corrigendum to the Interim Order dated June 19, 2023 in the matter of Mauria Udyog Ltd and other scrips*